

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Counter not filed  
for further order  
on MA 521/04, copy  
Served.

Regd

Order dt. 27.09.04

Applicant is absent  
on call. At the request  
of Mr. P.C. Panda, Lt. Asst  
time is granted till  
20.09.04 to file Counter.

Order  
27/09/04  
REGISTRAR

Counter not filed  
for further orders  
on MA 521/04

Order dt. 20/09/04  
Parties are absent  
on call. No steps have  
been taken by the  
Respondents to file  
Counter. However, call  
on 04/10/04 for filing of  
Counter.

Order  
20/09/04  
REGISTRAR

ORDER DATED: 2-2-2005.

By filing M.A.No.57 of 2005  
and Memo, today, learned counsel for  
the applicant expressed his desire  
to withdraw this Original Application;  
as the proceedings initiated against  
the applicant has already been dropped.  
After hearing learned counsel for the  
Applicant and Mr. P.C. Panda, learned  
Counsel for the Respondents, this  
Original Application is disposed of  
as withdrawn.

Inform the parties.

*Yash*  
02/02/05  
Judicial Member